

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **HASTI FINANCE LIMITED (HFL)**

(Regd. Off.: No. 14, Imperial Hotel Complex, Near Albert Cinema Hall, Whannels Road, Egmore, Chennai-600 008)

Further to the Public Announcement ('PA') dated August 10, 2009 to the shareholders of HFL issued by Ashika Capital Limited ('Manager to the Offer') for and on behalf of Mr. Nitin Prabhudas Somani and Mrs. Sonal Nitin Somani (hereinafter collectively referred to as 'Acquirers') pursuant to and in compliance with, among others, regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

1. The Acquirers have deposited an additional amount of Rs. 57.40 Lakhs in cash in the Escrow Account opened with HDFC Bank Limited and accordingly, the deposited amount in the said Escrow Account stands at Rs. 77,40,000/- (Rupees Seventy Seven Lakhs Forty Thousand only) being more than 100% of the consideration payable. Further, in terms of the second proviso to regulation 22(7) of the Regulations, the Acquirers sought their appointment as Directors on the Board of the Target Company. Accordingly, the Board of Directors of HFL at its meeting held on September 29, 2009, appointed Mr. Nitin Prabhudas Somani and Mrs. Sonal Nitin Somani as Additional Directors.
2. Mr. Nitin Prabhudas Somani and Mrs. Sonal Nitin Somani undertake to refuse themselves and not to participate in any matters concerning or relating to the Offer including any preparatory steps leading to the Offer.
3. **The Schedule of activities pertaining to the Offer is as under:**

Activities	Original Date & Day	Revised Date & Day
Public Announcement	August 10, 2009 (Monday)	August 10, 2009 (Monday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	September 5, 2009(Saturday)	September 5, 2009(Saturday)
Last Date for a Competitive Bid, if any	August 31, 2009 (Monday)	August 31, 2009 (Monday)
Corrigendum to Public Announcement	—	December 18, 2009 (Friday)
Date by which the Letter of Offer to be Despatched to shareholders	September 19, 2009 (Saturday)	December 24, 2009 (Thursday)
Date of Opening of the Offer	September 25, 2009 (Friday)	December 30, 2009 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	October 5, 2009 (Monday)	January 7, 2010 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders	October 9, 2009 (Friday)	January 13, 2010 (Wednesday)
Date of Closing of the Offer	October 14, 2009 (Wednesday)	January 18, 2010 (Monday)
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	October 29, 2009 (Thursday)	February 2, 2010 (Tuesday)

All other terms and conditions of the Offer remain unchanged. The Announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA.

The Acquirers accept full responsibility severally and jointly for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>



Issued by: Manager to the Offer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre, 214, Nariman Point,
Mumbai-400 021. Tel: 022-6611 1700; Fax: 022-6611 1710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Niraj Kothari

On behalf of the Acquirers

Mr. Nitin Prabhudas Somani and Mrs. Sonal Nitin Somani

Place : Mumbai

Date : December 18, 2009